

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 23rd November, 2022.

Memo No. GHCMC – 01/2021/253 The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam to attend the **"40 hours Mediation Training Programme"** to be organized by the Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC) at Judicial Academy, Assam from **29-11-2022 to 03-12-2022.**

Sl. No.	Name	Designation and Place of Posting
1	Dimbeswar Roy	Judicial Magistrate 1 st Class, Baksa, Mushalpur
2	Rani Boro	Civil Judge & Assistant Sessions Judge, Barpeta
3	Tarun Dey	Secretary, District Legal Services Authority, Bongaigaon
4	Prosoon Sur	Munsiff No. 4 cum Judicial Magistrate 1 st Class, Cachar, Silchar
5	Dr. Partha Sarathi Bhattacharjee	CJM cum Civil Judge & Assistant Sessions Judge, Charaideo
6	Syeda Sabina Afzal Zinnat	Secretary, District Legal Services Authority, Chirang
7	Mayurakshi Bordoloi	Judicial Magistrate 1 st Class, Chirang, Kajalgaon
8	Yusuf Azaz	Addl. District & Sessions Judge, Bijni, Chirang
9	Sushmita Borpujari	Secretary, District Legal Services Authority, Mangaldai
10	Bebika Kuli	Judicial Magistrate 1 st Class, Dhemaji
11	Haidar Ali	Munsiff No.2 cum JMFC, Dhemaji
12	Prarthana Neog	Judicial Magistrate 1 st Class, Dibrugarh

13	Rinku Boro	Judicial Magistrate 1 st Class, Dibrugarh
14	Princy Agarwal	Munsiff No. 3 cum JMFC, Dhubri
15	Amarjyoti Sonowal	Judicial Magistrate 1 st Class, Dhubri
16	Prateeksha Mohan	Munsiff no. 1, Dhubri
17	Jyoti Rupa Haloi	Munsiff cum JMFC, Bilasipara, Dhubri
18	Muzakkir Ahmed	JMFC , Haflong, Dima Hasao
19	Barnali Mahanta	Member, MACT, Goalpara
20	Ujal Borah	Secretary, District Legal Services Authority, Goalpara
21	Elizabeth Hazarika	Munsiff No. 1 cum JMFC, Goalpara
22	Dimpee Talukdar	Judicial Magistrate 1 st Class, Goalpara
23	Nabanita Buragohain	Judicial Magistrate 1 st Class, Golaghat
24	Bidyabrata Acharyya	Secretary, District Legal Services Authority, Hailakandi
25	Tulika Deka	Munsiff No. 2 –cum-JMFC, Hailakandi
26	Saleh Ahammad	Secretary, District Legal Services Authority, Hojai
27	Nidhi Agarwal	Judicial Magistrate 1 st Class, Hojai
28	Indrani Barman	District and Sessions Judge, Kamrup (M), Guwahati
29	Rita Kar	Special Judge, CBI, Addl. Court No. 3, Guwahati
30	Sujata Dutta	Counsellor, Family Court – II, Kamrup (M), Guwahati
31	Sailen Buragohain	Munsiff 3, Kamrup (M), Guwahati
32	Bhashyarima Bhuyan	Munsiff 5, Kamrup (M), Guwahati
33	Siddarth Brook	JMFC, Kamrup (M), Guwahati
34	Kaveri Bhattacharyya	JMFC, Kamrup (M), Guwahati
35	J.M.A.K. Tapadar	Addl. CJM, Kamrup, Amingaon
36	A.K. Basfor	Addl. District & Sessions Judge (FTC), Rangia, Kamrup
37	Z. Begum	Judicial Magistrate 1 st Class, Rangia
38	Dr. Salma Begum Laskar	Munsiff No. 3, Karimganj.
39	Baloram Kshetri	Secretary, District Legal Services Authority, Kokrajhar
40	Rupak Rajak	Asst. Sessions Judge –cum- Civil Judge,

		Kokrajhar
41	Anup Khanal	Secretary, District Legal Services Authority, North Lakhimpur
42	Chayanika Hazarika	JMFC, Lakhimpur, North Lakhimpur
43	Nadia Rehman	JMFC, Nalbari.
44	Dhirendra Newar	Munsiff No. 2 cum JMFC, Nalbari
45	Sangeeta Gogoi Bora	Addl. District & Sessions Judge, Sonitpur, Tezpur.
46	Adrita Goswami	JMFC, Tezpur, Sonitpur
47	Forhan Uddin Choudhury	Secretary, DLSA, Tinsukia
48	Debaborninee Devi	Munsiff No. 2 cum JMFC, Tinsukia
49	Avinob Bezbarua	JMFC, Tinsukia
50	Pallav Ranjan Bora	JMFC, Tinsukia

(the list of Officers hereinabove is not necessarily in order of Seniority)

The nominated Judicial Officers are directed to report at the Judicial Academy, Assam for attending the aforesaid training on **29-11-2022 at 08:30 AM.**

By Order,
Sd/-
Kanchan Newar
Secretary,
Gauhati High Court Mediation Centre

Memo No. GHCMC-01/2021/254-266

Date: 23/11/2022

Copy forward for information and necessary action to:

1. The L.R. –cum- Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

3. The Registrar (Admn./ Vig./ Judl.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,

Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Kamrup (M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Nalbari / Sonitpur / Tinsukia.

(He/She is requested to inform all the nominated Judicial Officers under his/ her control to attend the training accordingly)

6. The nominated Judicial Officers.
 - a. The nominated Judicial Officers are to intimate their travel itinerary, in writing in the format given below, to the Gauhati High Court Mediation Centre, by email at gauhatihclsc@gmail.com on or before **24.11.2022** to enable the office to make necessary arrangements.

Name & Designation	Date of Arrival	Accommodation required (Yes / No)	Mobile Number (Whatsapp)

- b. Gauhati High Court Mediation Centre will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Gauhati

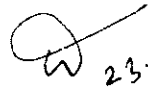
High Court Mediation Centre, only from the place of accommodation to the Judicial Academy, Assam during the training period.

c. The Nominated Officers are to arrange for accommodation and food for the Driver and PSO accompanying them, if any.

7. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately in the official website of the Gauhati High Court)

8. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.
9. The P.S. to the Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
10. The P.S. to the Hon'ble Mr. Justice Nelson Sailo, Gauhati High Court, Guwahati.
11. The P.S. to the Hon'ble Mr. Justice Nani Tagia, Gauhati High Court, Guwahati.
12. The P.S. to the Hon'ble Mr. Justice Kakheto Sema, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

 23.11.22

Secretary,

Gauhati High Court Mediation Centre